# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

#### CONTEMPT PETITION NO.170/00081 to 84/2017

IN

#### ORIGINAL APPLICATION NOs.170/01241 TO 1245/2014

DATED THIS THE 22nd DAY OF JANUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PK.PRADHAN, MEMBER(A)

1.Sri C.B. Joshi, S/o late Bhola Dutt Joshi, Aged about 59 years, R/at Qtr. No.7, Type-II, FSI Residential Complex, Arakere Mico Layout, Doresanipalya (R.F.) J.P.Nagar 5<sup>th</sup> Phase, Vinayakanagar Entrance, B.G. Road Post, Bangalore-560076.

OA.1241/2014

2.Smt. Nagarathna w/o late D. Chandrasekhar, Aged about 59 years, R/at Qtr. No.9, Type-II, FSI Residential Complex, Arakere Mico Layout, Doresanipalya (R.F.) J.P.Nagar 5<sup>th</sup> Phase, Vinayakanagar Entrance, B.G. Road Post, Bangalore-560076.

OA.1242/2014

3.Sri L. Eswarappa S/o H. Lakshamaiha, Aged about 59 years, R/at No.164, 1<sup>st</sup> Block, Chikkabanavara Post & Village Bangalore-560090.

OA.1244/2014

5.Sri B.H.N. Murthy, S/o late Huchchaiah,

Aged about 57 years, R/at Qtr. No.13 Type-II, FSI Residential Complex, Arakere Mico Layout, Doresanipalya, J.P.Nagar 5<sup>th</sup> Phase, Vinayakanagar Entrance, B.G. Road Post, Bangalore-560076.

OA.1245/2014

...Applicants

(By Shri. R.Kalyan , Advocate)

Vs.

1.Sri Ajay Narayan Jha, Secretary to the Government of India, Ministry of Environment & Forests and Climate Change, Indira Paryavaran Bhavan, Jor Bagh Road, Aliganj, New Delhi-110003.

2.Sri Saibalbal Das Gupta, IFS, Director General, Forest Survey of India, Kaulagarh Road, Dehradun-248 195.

3.Sri Ashutosh, IFS, Regional Director, Forest Survey of India, Southern Zone, 8<sup>th</sup> Floor, B-Wing, Kendriya Sadan Koramangala, Bangalore-34.

4.Sri Sushant Sharma, IFS, Deputy Director (P&A) Forest Survey of India, Kaulagarh Road, Dehradun-248195.

...Respondents

(By Shri S.Prakash Shetty... Senior Panel Counsel)

## ORDER (ORAL)

### HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Learned counsel for the respondents submits that a Writ Petition.Nos.5893-97/2017 has been filed before the Hon'ble High Court of Karnataka and notice has been issued in respect of our order. Therefore, Contempt Petition is dismissed with liberty to rejuvenate it on the conclusion of the Writ Petition. Notices are discharged. No order as to costs.

(PK.PRADHAN ) MEMBER (A) (DR. K.B. SURESH) MEMBER (J)

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# Annexures referred to by the petitioner in CP/170/00081-84/2017

Annexure C-1: Certified copy of Final order in OA.No1241-1245/2014 dated 16.2.2016 passed by CAT, Bangalore Bench.

Annexure C-2: Certified copy of the legal notice dated 30.11.2016

Annexure C-: Certified copy of reply to notice dated 9.3.2017 bk.

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